

*[English]***Illegal Sale of Liquor**

4068. SHRI DEVENDRA BAHADUR ROY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether illegal sale of liquor in the capital has risen high;

(b) if so, the number of persons arrested along with the liquor seized from them; and

(c) the steps taken by the Government to check the illegal sale of liquor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) No, Sir. The number of cases registered in connection with the alleged illicit sale of liquor during the first six months of the current year was 2074 as against 3437 during the corresponding period of the preceding year. Similarly, the number of persons arrested during the same period was 2042 as compared to 3709 during the corresponding period of the preceding year.

(c) Delhi Police have taken the following measures to check sale of illicit liquor in the National Capital Territory:

- (i) The intelligence gathering mechanism has been strengthened;
- (ii) The patrolling around the Jhuggi clusters and in the border areas has been intensified;
- (iii) A Surveillance is kept over godowns of transports/public carriers suspected to be indulging in the smuggling of liquor;
- (iv) A watch is maintained over "bad" characters suspected to be indulging in sale of illicit liquor; and
- (v) The staff posted at the Police Stations has been instructed to develop their sources to effectively tackle the problem of sale of illicit liquor.

*[Translation]***Expenditure on Medicines**

4069. SHRI RAM TAHAL CHAUDHARY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the per capita amount spent on providing medicines in Bihar especially in the rural areas of Jharkhand by the Union Government;

(b) whether there is any proposal to increase its limit;

(c) if so, the details thereof; and

(d) the likely expenditure to be borne by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (d) The information is being collected and will be laid on the Table of Lok Sabha.

*[English]***Rural Hospitals in Tamil Nadu**

4070. SHRI GINGEE N. RAMACHANDRAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of rural hospitals working in Tamil Nadu;

(b) the main criteria for upgrading rural hospital from the Primary Health Centres;

(c) whether most of Primary Health sub-Centres opened are not properly functioning due to lack of staff; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) As per available information as on 31.12. 97, there are 2 Community Health Centres (30 bedded hospitals) functioning in the State of Tamil Nadu.

(b) The Primary Health Centres and Community Health Centres are distinct from each other, and have different functions. Even when a Primary Health Centre is expanded and upgrades into a Community Health Centre, a certain number of Primary Health Centre would be needed for looking after the essential Public Health needs of the smaller population segments, within the larger area covered by the Community Health Centre.

Both Primary Health Centres and Community Health Centres are set up on the basis of population norms as follows :

	Population	
	Plain area	Hilly/Tribal area
PHC	30,000	20,000
CHC	1,20,000	80,000

(c) and (d) Government is aware that some of the Primary Health Centres and Sub-centres are under staffed on account of vacancies, absenteeism, etc. The recruitment and posting of staff in Primary Health Centres and Sub-centres are the responsibility of the State Govts.

who are advised from time to time to fill up such gaps in the rural health infrastructure and personnel.

[Translation]

#### **Closure of Industries**

4071. SHRI SHAILENDRA KUMAR :  
SHRI BASUDEB ACHARIA :

Will the Minister of LABOUR be pleased to state :

(a) the reasons for closure of Triveni Engineering Industries Limited, Allahabad and Modistone Limited, Bombay;

(b) whether a tripartite talks at the level of Labour Secretary, Labour Commissioner and Deputy Commissioner, have been held for this illegal closure of industries;

(c) if so, the main points of the talks; and

(d) the measures taken by the Government for lifting the closure of those industries and the offices?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) As per the information available with this Ministry the reasons cited for closure of Triveni Engineering Industries Limited, Allahabad are lack of adequate orders and financial loss. Whereas the reasons for closure of Modistone Limited, Bombay as cited by the Management are Workers indiscipline, insubordination etc. Tripartite meetings held in the presence of Labour Minister, Govt. of U.P., Labour Commissioner, Deputy Labour Commissioner, Govt. of U.P. on the issue of reopening of the Triveni Engineering Industries and restarting the production process ended in failure. The meeting called by the Labour Commissioner, Govt. of Maharashtra to resolve the dispute in Modistone Limited was not attended by the management side, resulting into a dead lock. The State Govt. of U.P. have initiated prosecution proceedings against the management of the Triveni Engineering Industries Limited for illegal closure and the Collector, Allahabad has been issued Recovery Certificate for the payment of outstanding dues of the workers amounting to Rs. 14,12,153/- to the workers.

#### **Trade with Neighbouring Countries**

4072. SHRI K.A. SANGTAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have envisaged any plans to encourage trade with neighbouring countries in the North-East, particularly on the border of Nagaland and Myanmar;

(b) if so, the details thereof;

(c) the steps being taken in this regard; and

(d) the funds allocated for improvement/laying of border roads to facilitate easy transportation and the trade related facilities?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) The Government have taken a number of steps to encourage trade with Myanmar. The Border Trade Agreement with Myanmar provides for border trade to be initially conducted through Moreh in Manipur and Champhai in Mizoram. While the border trade with Myanmar in Manipur sector has been operationalised with effect from 12.4.95, the border trade in Mizoram sector is yet to be operationalised for want of a positive response from the Myanmar side. According to the information made available by the Ministry of Commerce, border trade with Myanmar through other places including Nagaland is to be considered at subsequent stage. In order to facilitate residents in the border areas on both the sides to meet their day to day living requirements, it has been agreed that places for arranging weekly hats (Bazar) in the border region will be identified and further action to make these hats functional will be initiated. In Nagaland, the village identified are Lungwa in Mon district and Pangsha and Pongro in Tuensang district.

(d) The information is being collected and will be laid on the Table of the House.

#### **Blackmarketing of Petrol/Diesel**

4073. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government are aware that large quantity of petrol/diesel earmarked for distribution at Mahe in Pondicherry is being diverted to certain petrol bunkers in Cannanore and Calicut districts of Kerala for black marketing; and

(b) If so, the action taken/proposed to be taken against such blackmarketees?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) No, Sir. No case of diversion of petrol/diesel earmarked for distribution at Mahe in Pondicherry to Cannanore and Calicut districts of Kerala have been reported to the Government.

(b) Does not arise.

#### **Gap Between Doctor-Population Ratio**

4074. SHRI ASHOK NAMDEORAO MOHOL :  
SHRI RAVINDRA KUMAR PANDEY :  
SHRI K.P. NAIDU :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is a big gap between doctor-population ratio at present;